GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4168
ANSWERED ON:06.09.2012
CANCELLATION OF PERMIT OF RGTIL
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has decided to cancel permits issued to Reliance Gas Transportation Infrastructure Limited (RGTIL) to lay four natural gas pipelines;
- (b) if so, the names of such trunk pipelines; and
- (c) the reasons for cancellation of the permits?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

- (a) to (c) Appropriate administrative action in respect of the following gas transportation pipelines of Reliance Gas Transportation Infrastructure Limited (RGTIL) is under consideration for non-submission of Bank Guarantee and non- completion of pipeline projects within the stipulated period:-
- 1. Chennai-Bangalore-Mangalore Pipeline
- 2. Chennai-Tuticorin Pipeline
- 3. Kakinada-Basudebpur-Howrah Pipeline
- 4. Kakinada-Chennai Pipeline